

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1578/2001

(2)

Monday, this the day of 3rd July, 2001

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri S.A.T. Rizvi, Member (A)

Shri Ashok Kumar Srivastava,
S/O Late Sh. Atmaram Srivastava
R/O K-106, Subroto Park Extn. (Civil Zone)
New Delhi.

...Applicant

(By Advocate: None)

Versus

1. Union of India
Through Secretary,
Ministry of Defence,
2. Chief of Air Staff,
Vayu Bhawan,
New Delhi.
3. JDPC
Air HQ (VB),
New Delhi-11.

...Respondents

O_R_D_E_R_(ORAL)

By Hon'ble Shri Ashok Agarwal:-

Applicant and his advocate were absent on 29.6.2001. They are absent today also. Present OA, in the circumstances, is dismissed for default and non-prosecution.



(S.A.T. Rizvi)
Member (A)



(Ashok Agarwal)
Chairman

/sunil/